

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/533/2020

This the 23rd day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Suneha Dabgotra, age-33 years, D/o Jagdish Raj Dabgotra R/o 223, Housing Colony, Janipur, Jammu, Backside Handicraft Office.
2. Divya Sharma, Age-28 years, D/o Jagmohan Sharma, R/o H. No. 245, Bye Pass Sidhara, Jammu.
3. Simran Sharma, Age-23 years, D/o Jagmohan Sharma, R/o H. No. 245, Bye Pass Sidhara, Jammu.
4. Arjun Sharma, Age-23 years, S/o Jagmohan Sharma, R/o H. No. 245, Bye Pass Sidhara, Jammu.
5. Mansi, Age-23 years, D/o Sh. Narinder Kumar, R/ Ho. No. 6, Ward No. 3, Lucky Vihar, Bishnah.
6. Ruchika, Age-20 years, D/o Sh. Narinder Kumar, R/o H.. No. 6, Ward No. 3, Lucky Vihar, Bishnah.
7. Megha Mangotra, Age-24 years, D/o Rakesh Kumar, R/o Near Sidco, Bari Barahmana, Jammu

.....Applicants

(Advocate:- Mr. Jagpaal Singh-**Not Present**)

Versus

1. Union of India through Secretary, Department of India Post, Ministry of Communicaton & Technology, New Delhi, India.
2. Chief Post Master General, Jammu and Kashmir Circle, Gandhi Nagar, Jammu.
3. Superintendent of Post Office, Bahu Plaza, Jammu.

.....Respondents

(Advocate: Mr. Raghu Mehta, Sr. Central Government Standing Counsel)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.



2. On the last listed dates also i.e., 15.02.2021 and 19.02.2021, nobody joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed due to non appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)